

record or it is only an expression of opinion here?

Shri Y. B. Chavan: It is my opinion and it has certainly some sanctity as I am expressing it on the floor of the House.

Dr. M. S. Aney: I want to know whether it is a matter of record.

श्री यशपाल सिंह : क्या सरकार यह बतला सकती है कि कितने घराने ऐसे हैं जिन के कि सुपुत्र लड़ते हुए मरे हैं और उन घरों पर आज तक स्टेट गवर्नमेंट्स या सेंट्रल गवर्नमेंट का कोई भी आपना रिप्रेजेंटेटिव नहीं पहुंचा है, ऐसे घरानों की तादाद कितनी है ?

Shri Y. B. Chavan: I do not think that there are any houses like that.

Shri Ranga: May I know whether we have made any appeal to the International Red Cross to approach the Chinese Government and ascertain to their own satisfaction whether any of our prisoners of war are still there either officially or unofficially in some camps or in hospitals or in various other places, to be sure that the statement made by the Chinese Government is absolutely correct?

Shri Y. B. Chavan: May I say that even when we had a larger number of prisoners of war in China, we had approached the International Red Cross to approach the Chinese Government but the Chinese Government refused to deal with the International Red Cross. So, after that, we have not tried that source.

श्री कमलनयन बजाज : क्या मन्त्री महोदय ने इस पर भी विचार किया है कि जो भिसिंग सोलजर्स हैं उनकी फैमिलीज के वास्ते पेंशन जो कुछ देने की है क्योंकि उनमें कुछ मर गये होंगे, कुछ लापता होंगे और कुछ जिन्दा होंगे तो कम से कम उनकी फैमिलीज को हार्डशिप न हो, कुछ ऐसा रास्ता निकाला जाय जिससे उनको पेंशन और जो राहत देना चाहते हैं वह पूरी पूरी उनको मिले क्या इसके बारे में कुछ विचार किया गया है ?

श्री यशवन्तराव चव्हाण : हमने इस पर विचार किया है और कुछ ऐक्शन भी इस बारे में लिया है ।

U. S. Submarine for Pakistan

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*703. { **Shri Kachhavaia:**
Shri Joachim Alva:

Will the Minister of Defence be pleased to state:

(a) whether Government are aware that U.S.A. will arm Pakistan with its first submarine;

(b) the calculated danger to India's security by this addition to Pakistan's navy; and

(c) whether Government propose to continue their declared policy neither to manufacture nor to utilise submarines?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Yes, Sir.

(b) The addition of this submarine would result in some increase of the offensive capability of the Pakistan Navy.

(c) Proposals are under consideration for the purchase of submarines for the Indian Navy for effective anti-submarine training of our surface fleet.

श्री कछवाय : अभी मन्त्री महोदय ने जो अंग्रेजी में मेरे मूल प्रश्न का उत्तर दिया है मुझे उसे हिन्दी में समझा दिया जाय ।

अध्यक्ष महोदय : तजवीज है उस पर गौर किया जा रहा है कि हम ऐसी चीज हासिल करें और ऐसी चीज इंडियन नैवी के लिए बनायें ।

श्री कछवाय : इस स्थिति को देखते हुए जबकि हमारे देश पर शत्रु मंडरा रहा है तो जल्दी से जल्दी और क्या सरकार ज्यादा तादाद में अमरीका से पनडुब्बी खरीदने का कोई विचार कर रही है ?

Shri D. R. Chavan: We have mentioned that the matter is under consideration.

श्री कछवाय : क्या इस बात को ध्यान में रखा जा रहा है कि अमरीका जो सौदा कर रहा है पाकिस्तान से उसमें कोई ऐसी शर्त है कि वहां पाकिस्तान वह पनडुब्बी भारत के खिलाफ काम में न लाये ?

Shri D. R. Chavan: That is a different question. It does not arise out of the main question. Even if it did, I have not got that information with me here just now.

श्री कछवाय : अध्यक्ष महोदय, मेरा प्रश्न इसी के सम्बन्ध में है ।

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि पाकिस्तान जो सबमैरिन ले रहा है . . .

श्री रघुनाथ सिंह : ले लिया ।

Shri Nath Pai: It is coming here in July.

Shri Y. B. Chavan: Our information is that they possibly can use it for training purposes. But certainly it has offensive capabilities. That we will have to take note of.

Shri R. S. Pandey: Since the proposal to purchase is under consideration, what are the terms and conditions to get submarines from America or any other country?

Shri Y. B. Chavan: Terms and conditions? Not on our side. May be on their side perhaps.

Shri Tyagi: What part of it is under consideration? Is the question to have submarines or not under consideration or only the purchase is under consideration?

Shri Y. B. Chavan: The decision can be taken only when we know about the availability. It is not a question of merely taking a decision which cannot be implemented.

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श्री रघुनाथ सिंह : सुरक्षा विभाग के पास इस वक्त दो शिपयार्ड हैं । मैं यह जानना चाहता हूँ कि क्या ऐसी कोई योजना है कि अपने ही शिपयार्डज में सबमैरिन का उत्पादन किया जाये ।

श्री यशवन्त राव चव्हाण : नहीं ।

श्री त्यागी : अध्यक्ष महोदय, मेरे सवाल का जवाब नहीं दिया गया है ।

अध्यक्ष महोदय : अगर नहीं दिया गया है, तो अब रहने दीजिए ।

Shri A. P. Jain: The supply of a submarine by the US to Pakistan is a very serious matter for us. Has any enquiry been made to ascertain whether one of the conditions on which the submarine has been supplied is that it will not be used against India?

Shri Nath Pai: Against whom is it meant then? It is very obvious.

Mr. Speaker: Order, order.

Shri Hari Vishnu Kamath: There is silence on the Treasury Benches!

Shri Y. B. Chavan: I want notice.

Shri Bade: On a point of order.

Mr. Speaker: The question was whether they have ascertained from the US Government that in case of a conflagration between Pakistan and India this submarine will not be used against India.

Shri Y. B. Chavan: I have no information in the Ministry. That was why required notice. Possibly I will have to consult the External Affairs Ministry.

Shri A. P. Jain: How is it possible?

Shri Y. B. Chavan: It is possible.

Shri A. P. Jain: It is very strange.

Shri Hari Vishnu Kamath: The Prime Minister is here. He might say on behalf of the External Affairs Ministry.

Shri Nath Pai: I also wanted to put a question in connection with that aspect, but meanwhile I would ask whether the Defence Minister will seriously take up the question of acquiring submarines—not just considering—from countries friendly to us like Sweden which has an expertise in the production of submarines and which we may be able to acquire without in any way infringing our policy and having humiliating conditions imposed?

Mr. Speaker: Suggestion.

Shri Nath Pai: Whether they are trying?

Mr. Speaker: They will consider.

Shri Nath Pai: May I respectfully say that the reply to Shri Tyagi's question was so vague that I have to put this question? America is not the only country producing submarines. There are enough other countries. Why should we try to go after England and America always?

Shri Y. B. Chavan: Other countries were not consulted. I must certainly admit that.

Shri Tyagi: One thing may be clarified.....

Mr. Speaker: No. In this manner, I cannot allow him to put a question. He begins the question before he is identified.

Shri Bade: On a point of order.

Mr. Speaker: He is a lawyer. He must consider whether there is really a point of order.

Shri Bade: There is. I want your protection.

Mr. Speaker: Protection?

Shri Bade: Protection and a clarification.

Part (b) of the question is 'the calculated danger to India's security by this addition to Pakistan's navy'. When Shri Kachhavaia had tabled that question, we had certainly that

in mind. So naturally the Minister must have thought that there is no such danger because there is this condition that it would not be used against India. So I want a clarification on that. Why is the Ministry sleeping on that point?

Mr. Speaker: He is, as I said, a lawyer. Which is the constitutional point or rule of procedure transgressed?

Shri Bade: We are in the dark about the situation. I am anxious to know the actual facts.

Mr. Speaker: A point of order is always intended to assist the Speaker in proceeding according to the Rules of Procedure and Constitution. Here, the point of order is not to assist the Speaker but to obstruct him. I have appealed again and again and when the lawyers stand up and put that point of order, I feel surprised at that moment at least... (*Interruptions*).

Shri Bade: Let me clear myself.

Mr. Speaker: No, no; he has already cleared himself.

Shri Tridib Kumar Chaudhuri: All these years, we have been led to understand that the United States Government had given us a specific assurance that arms aid given to Pakistan would not be used against India. Am I to understand from the answer given by our Defence Minister that that assurance is no longer holding good and it has been abrogated?

Shri Y. B. Chavan: That assurance does operate now and is applicable thereto.... (*Interruptions*).

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): That assurance has certainly been given by the United States and so far as it goes we rely upon it but how far it prevents Pakistan from using any arms....

Shri Hari Vishnu Kamath: Mis-using it.

Shri Jawaharlal Nehru: Or Mis-using it, I cannot say.

Shri Hem Barua: Have we enquired about the misuse?

Mr. Speaker: Mr. Hem Barua—has he forgotten his question? I cannot wait any longer.

Shri Hem Barua: May I submit, Sir, that you are a past master in witty remarks and I was thrown off my balance. I am gaining my balance.

May I know if it is a fact that the United States proposes ultimately to build up Pakistan as a big maritime power in South-East Asia in order to give some relief to their own 7th fleet and, if so, whether Government have enquired into this matter or examined this particular aspect?

Shri Jawaharlal Nehru: I do not know what the hon. Member means by 'building up Pakistan as a big maritime power'; one submarine does not make a big maritime power...

Shri Hem Barua: It will lead....
(Interruptions).

Shri Jawaharlal Nehru: It may or may not; it is a doubtful matter. It is our intention to get a submarine for training, but it is very doubtful whether it is of much use to us compared to the other things; we have always to consider relative things, as to what is more useful the amount we spent on a submarine or the amount we spend on an aircraft. It is the opinion of many of our people that an aircraft is more important than a submarine. However, it is our present intention and we are considering to get a submarine for training purposes, if we can get it.

Shri Ranga: I am glad that he has at last replied that they have begun to consider the possibility of purchasing it from some countries. The Prime Minister wants us to believe

that it is not of such a dangerous consequences.

Mr. Speaker: We need not enter into any arguments, he may be put his question.

Shri Ranga: It brings to our mind what he has said about the Aksai Chin road. We have stated here: calculated danger to India's security. Have our Ministers etc. here as well as our representatives in Washington brought it to the notice of the various ambassadors here as well as the President and the Secretary of State and the other concerned people in the United States and expressed our apprehension that this accretion of strength to Pakistan's Navy by the American sale or supply of a submarine is likely to be very serious and therefore, likely to have serious consequences on our defences and, therefore, impressed on them that first of all it would be wrong for them to supply it to them and, secondly, they should at least make this danger less by agreeing to supply to us one at a reasonable price?

Shri Jawaharlal Nehru: I do not know, Sir....

Mr. Speaker: Only that part—whether we have informed the other countries.

Shri Jawaharlal Nehru: We have not informed them specifically of this, but in considering all this process of armament, we have informed them and we have told them.

U.N. Peace-Keeping Force

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•704 { **Shri Hari Vishnu Kamath:**
Shri Maheswar Naik:

Will the **Prime Minister** be pleased to state:

(a) whether there is a proposal before the United Nations for raising a peace-keeping force on a permanent basis;

(b) whether some countries have already formed a nucleus to that end;